

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT- II)

Item No.314
(IB)-244(ND)/2017
New IA-2759/2024

IN THE MATTER OF:

Indian Bank

... Applicant/Petitioner

Versus

M/s. Athena Demwe Power Ltd.

... Respondent

Under Section: 7 of IBC, 2016

Order delivered on 03.06.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Applicant :

For the RP : Adv. Mukesh Suman

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

IA-2759/2024: For the reasons stated therein, the IA is allowed and the list of creditors is kept on record, subject to all just exceptions.

Sd/-
(SUBRATA KUMAR DASH)
MEMBER (T)

Sd/-
(ASHOK KUMAR BHARDWAJ)
MEMBER (J)